

(c) The schemes implemented so far in the Wynad area do not include any scheme for the exploitation of gold and sulphur bearing pyrites in the area, if any.

Preliminary Indian Civil Services examination, 1979

2688. SHRI MANPHOOL SINGH CHAUDHARY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of candidates, State-wise who appeared in the Preliminary Indian Civil Services Examination held in 1979; and

(b) the number of candidates, State-wise who qualified in this examination?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPTT. OF PARLIAMENTARY AFFAIRS (SHRI P. VENKATASUBBAIAH): (a) and (b). The Civil Services (Preliminary) Examination, 1979 was meant to serve as a screening test for the candidates for admission to the Main Examination and, therefore, the candidates were not required to indicate in their applications the State of domicile. In view of this, the information asked for is not available.

कागज तथा कार्डबोर्ड के बारे में कार्यदल का प्रतिवेदन

2689 श्री दया राम शर्मा : क्या उद्योग मंत्री कागज के बारे में कार्यदल की सिफारिशों के बारे में 2 मई, 1979 के तारांकित प्रश्न संख्या 952 के उत्तर के संबंध में यह बताने की कृपा करेंगे कि:

(क) क्या योजना आयोग द्वारा पांचवी योजना में कागज तथा कार्डबोर्ड के लक्ष्यों की सिफारिश करने के लिये नियुक्त किये गये कार्यदल ने अपना प्रतिवेदन पेश कर दिया है ; और

(ख) यदि हां, तो उसका ब्यौरा क्या है ;

(ग) यदि नहीं, तो इसमें विलम्ब के क्या कारण हैं, और उक्त कार्यदल संभवतः कब तक अपना प्रतिवेदन पेश कर देगा ?

उद्योग मंत्रालय में राज्य मंत्री (श्री चरनजीत चानना) : (क) से (ग). कागज तथा कागज गत्ता संबंधी कार्यकारी दल की रिपोर्ट को अगस्त, 1979 में अंतिम रूप दिया गया था। पंचवर्षीय योजना 1978-83 के मसौड़े (संशोधित) को अंतिम रूप देते समय कार्यकारी दल के निष्कर्ष व सिफारिशों को ध्यान में रखा गया था। इसी बीच, सरकार द्वारा यह निर्णय लिया गया था कि 1980-85 की अवधि तक के लिये एक नई योजना बनाई जानी चाहिये। तदनुसार, नई पंचवर्षीय योजना 1980-85 बनाने का मंच शुरू कर दिया गया है और नई योजना तैयार किये जाने के लिये यह आवश्यक हो गया है कि इन उद्योगों की स्थिति, समस्याओं तथा भारी संभावनाओं के बारे में पुनः विचार किया जाय। अतएव, योजना आयोग द्वारा औद्योगिक विकास विभाग से यह अनुरोध किया गया है कि वह अन्य बातों के साथ-साथ कागज और गत्ता व अख्तारी कागज उद्योगों में कार्यवाई शुरू करे ये कार्यवाई की जा रही है।

Industrialisation of Backward Regions in M.P.

2690. SHRI MADHAVRAO SCINDIA: Will the Minister of INDUSTRY be pleased to state:

(a) the progress of the industrialisation of the backward regions in Madhya Pradesh till March, 1980;

(b) whether the progress is much behind the target fixed for the period; and

(c) steps proposed to be taken for rapid developments in this field?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) to (c). In Madhya Pradesh there are 36 Districts declared industrially backward out of the 45 Districts in the State. During the period 1977 (January)—1980 (March), 58 Letters of Intent and 14 Industrial Licences were issued for setting up industries in the backward districts. Besides, according to reports received from the District Industries Centres concerned, the total number of units under small scale, cottage and village industries sector set up in these 36 Districts during 1979-80 was 11,186, which pro-

vided total employment to 25,223 persons.

For rapid industrialisation of backward districts the Government of India provides following incentives:—

(i) Central Scheme of Investment Subsidy.

(ii) Concesional Finance facilities from the All India Term Lending Financial Institutions.

(iii) Tax Concessions.

(iv) Hire Purchase of Machinery by Small Scale Industries from National Small Scale Industries.

(v) Consultancy for technical services.

(vi) Interest Subsidy.

(vii) Special facilities for Import of Raw Materials.

(viii) Rural Industries Projects Programme.

(ix) Rural Artisans Programme.

(x) District Industries Centre.

In addition, proposal for setting up nucleus plants in each industrially backward districts eligible for Central Subsidy is under consideration of the Government.

State Government's proposals for inclusion in Annual Plan for 1980-81

2691. SHRI MADHAVRAO SCINDIA: Will the Minister of PLANNING be pleased to state:

(a) whether proposals of State Governments for inclusion in Annual plan for 1980-81 have been received from all State Governments;

(b) if so, details of the proposal received from Madhya Pradesh with regard to development of backward regions in the State; and

(c) reaction of Government and proposed outlay for the purpose?

THE MINISTER OF PLANNING (SHRI NARAIN DATT TEWARI):

(a) to (c). The proposals of State Governments for their Annual Plans 1980-81 have been received. In the Annual Plan proposals of Madhya Pradesh, no separate allocations have been proposed for 'Economically Backward Regions'. However, tribal areas in the State are economically backward and separate sub-plan is under implementation, with special Central Assistance. For Tribal Sub-Plan area, the flow of funds from the State Plan was envisaged at Rs. 9559.92 lakhs (including provision for Centrally Sponsored Schemes). A final view in this regard is yet to be taken in consultation with the State Government and the Ministry of Home Affairs. In regard to Special Central Assistance for Tribal Sub-Plan, as against the proposed allocation of Rs. 2270 lakhs, an amount of Rs. 1599.64 lakhs may be available to Madhya Pradesh during 1980-81 for this purpose. In addition, there is an unspent amount of Rs. 10.97 lakhs for the years 1978-80 which may also be utilised by Madhya Pradesh Government during 1980-81. Further, the State Governments are likely to receive special Central Assistance on account of primitive tribes and additional tribal pockets. The amounts however have yet to be finalised.

Piling up of Arms by Bangladesh Nationals in Assam

2692. SHRI MADHAVRAO SCINDIA:

SHRI AMAR ROYPRADHAN :

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government are aware that Bangladesh nationals in Assam have piled up a large quantity of arms and ammunition endangering the security and peace of the region; and

(b) if so, the facts thereof?